# CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

- 1. Shri Bhanu Bhushan, Member
- 2. Shri R.Krishnamoorthy, Member

I.A.No.34/2007 in Petition No. 98/2006

## In the matter of

Grant of licence for inter-state trading in electricity to GEA Energy System (India) Limited.

## And in the matter of

GEA Energy System (India) Limited ... Applicant

#### And in the matter of

BGR Energy Systems Limited .... Applicant

#### **ORDER**

Based on an application made under sub-section (1) of Section 15 of the Electricity Act, 2003 (the Act), GEA Energy System (India) Limited was on 7.12.2006 granted licence as a category `F` electricity trader for trading in whole of India, subject to the terms and conditions contained in the licence.

2. The present interlocutory application has been made to inform that the name of the company has been changed from GEA Energy System (India) Limited to BGR Energy Systems Limited with effect from 28.6.2007. A copy of the certificate of change of name dated 28.6.2007 issued by Registrar of Companies, Andhra Pradesh has been placed on record along with the present application. A prayer is made to note and take on record the change in the name of GEA Energy System (India) Limited to BGR Energy Systems Limited on the licence issued on 7.12.2006 in favour of GEA Energy System (India) Limited.

- 3. Consequent to issue of certificate of change of name by the Registrar of Companies, Andhra Pradesh, as noted above, we direct that in the Commission's records, name of the licensee be changed from "GEA Energy System (India) Limited" to "BGR Energy Systems Limited" and an endorsement to that effect shall be made on the licence certificate already issued on 7.12.2006 in favour of GEA Energy System (India) Limited.
- 4. A copy of this order be sent to the Central Government in Ministry of Power and CEA in terms of sub-section (7) of Section 15 of the Act for their information and record.
- 5. With the above order, IA No. 34/2007 stands disposed of.

Sd-/ (R.KRISHNAMOORTHY) MEMBER sd-/ (BHANU BHUSHAN) MEMBER

New Delhi, dated the 8<sup>th</sup> August 2007